COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

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APPEAL NO. 21 OF 2016

Dated: 21st May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Municipal Corporation of Greater Mumbai Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)

& Ors.

Counsel for the Appellant(s): Mr. Harinder Toor a/w

Mr. Ankur Upadhyay Mr. V.K. Patil (Rep.)

Counsel for the Respondent(s): Mr. Buddy A. Ranganathan

Mr. S. Venkatesh Mr. Sandeep for R-1 Mr. Abhishek Munot Mr. Kunal Kaul

Mr. Akshat Jain for R-2

Ms. Malavika Prasad for R-3

<u>ORDER</u>

List the matter for further hearing on 28th & 29th August, 2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

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